

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:356
ANSWERED ON:30.04.2012
NEW MODEL FOR CONSTRUCTION OF ROADS
Singh Smt. Meena

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the mechanism in place to enforce accountability of developers with regard to construction/development of National Highways and roads in the States;
- (b) whether the Government proposes to urge the State Governments to construct roads under the new model of Engineering, Procurement and Construction;
- (c) if so, the time-frame fixed therefor; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C. P. JOSHI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 356 FOR ANSWER ON 30.04.2012 ASKED BY SHRIMATI MEENA SINGH REGARDING NEW MODEL FOR CONSTRUCTION OF ROADS

(a) & (b) The accountability of developers with regard to construction/development of National Highways are enforced by the Authority through appointed Independent Engineer as per terms and conditions laid down in Model Concession Agreement under Public Private Partnership (PPP) mode of execution.

(c) to (d) A model Engineering, Procurement and Construction (EPC) document is being developed for construction of 2-lane National Highways in consultation with various stakeholders including Ministry of Finance and Planning Commission. It is envisaged that the EPC mode of implementation would replace the traditional item rate contract for National Highways as a whole in case of public funded projects.